

DIVISION BENCH
COURT - II

P-111

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/192(KB)2021
IA(I.B.C)/459(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH APRIL 2024

IN THE MATTER OF	UCO BANK VS REENA BANSAL
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Santosh Kr. Ray, Adv.] For the Financial Creditor
Ms. Rituparna Sanyal, Adv.]
Ms. Zeba Khan, Adv.]
Ms. Muskan Saha, Adv.]

Mr. S. Chakraborty, Adv.] For the RP
Mr. D. Chakraborty, Adv.]
Ms. Shreya Basu, Adv.]

Ms. Debaleena Ganguly, Adv.] For the Respondent – Personal Guarantor

ORDER

1. Ld. Counsel appearing on behalf of the parties present.
2. Objection, if any, to the said Report filed by the RP, be filed within a period of one week.
3. List the matter for further consideration on **17.05.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)

Ar.